SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6566
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	259
6	ARBP-Petitions under Indian Arbitration Act.	103
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5153
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2803
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2400
13	COA-Appeals against judgement in Comp.Pet.	18
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8473
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	289
20	Contempt Petition in Cuttack Bench	471
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	123
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1017
25	CRLA-Appeal against Judgement/Sentence.	10342
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1432
27	CRLMA-Other Miscellaneous Application.	718
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10880
29	CRLMP-Criminal Miscellaneous Petition	749
30	CRLREV-Criminal Revision.	9225
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	160
34	CRREV-Criminal Revision	247
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	34
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22

49 FA(OS)-FA 50 GA-Govern 51 GCRLA-Go 52 GUAP-Pet. 53 IP(M)-Main 54 ITA-Appea 55 JCRA-Jail 56 JCRLA-Jail 57 JCRLRV-Ja 58 JCRMC-Jai 59 LAA-Appea 60 LAREF-Ref 61 LPA-Letter 62 MACA-Mot 63 MAC-Moto 64 MA-Miscell 65 MATA-Mat 66 MFA-FA ac 67 MJC-Misc 68 MSA-SA fr 69 OCRMC-Or 70 OJC-Origin 71 OREF-Refe 72 OS-Origina 73 OTAPL-Ott 74 OTC-Other 75 OVTA-Tax 76 RCFA-First 77 Review Pe 80 Review Pe 80 Review Pe 81 RFA-FA from	Appeal from Orders. from Judgement in original suits. ment Appeals vernment Appeals under Guardianship and Wards Act. Petition (Insolvency ACt.) Is Income-tax Criminal Appeals Criminal Appeals il Criminal Revision. Criminal Misc.Case. Is (Land Acquisition Act) erences (Land Acquisition Act) s Patent Appeals. or Accident Appeals. r Accident Claims. aneous Appeals rimonial Cases (Appeals) ainst Spl. Jurisdiction Cases.	1086 3276 1 112 416 13 1 258 15 1214 12 1 996 1 1 25 6236 1 100 1029 7
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71 OREF-Refe 72 OS-Origina 73 OTAPL-Otl 74 OTC-Othe 75 OVTA-Tax 76 RCFA-First 77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	iginal Crl. Miscellaneous Case	98
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73 OTAPL-Otl 74 OTC-Other 75 OVTA-Tax 76 RCFA-First 77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	rences.	1
74 OTC-Other 75 OVTA-Tax 76 RCFA-First 77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	l Suit.	1
75 OVTA-Tax 76 RCFA-First 77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	er Tax Applications.	116
76 RCFA-First 77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	Tax Case.	5
77 Review Pe 78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA from	Appeal Under OVAT ACt.	2
78 Review Pe 79 Review Pe 80 Review Pe 81 RFA-FA fro	Appeals(Rent Control Matters)	1
79 Review Pe 80 Review Pe 81 RFA-FA fro	ition in Berhampur Bench	2
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80 Review Pe 81 RFA-FA fro		
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	ition in Sambalpur Bench	3
82 RPFAM-Re	m Judgement and Decree in Suit	2151
		1631
83 RSA-Secon	vision US 19 of Family Court Act.	
84 RVWPET-F	vision US 19 of Family Court Act. nd Appeal from Judgement and Decree.	. 6722
85 SAO-Seco	·	2170

88 S 89 S 90 S	GCLP-Pet.for leave to appeal to Supreme Court GJC-Special Jurisdiction Case (Tax Matters) GM-Suo Motu. GPA-Sp.Appeal before DB GTAPL-Appl.for direction to make a reference.	1 171 44 1
89 S 90 S	GM-Suo Motu. GPA-Sp.Appeal before DB	1
90 S	SPA-Sp.Appeal before DB	1
91 S	STAPL-Appl.for direction to make a reference.	1
92 S	STREV-Sales Tax Revision.	1276
93 T.	A-Tax Appeal	11
94 T	EST-Testamentary Cases.	1
95 T	REV-Tax Revesion	88
96 T	RPCRL-Transfer Pet.for transfer a Crl.Proc.	312
97 T	RP(C)-Transfer Petition under Sec.14 Cr.P.C.	817
98 W	VA-Appeals before DB against SB Judgement	4466
99 W	VPC(OAB)-Original Application in Berhampur Bench	63
100 W	VPC(OAC)-Original Application in Cuttack Bench	12487
101 W	VPC(OA)-Original Application in Bhubaneswar Bench	5328
	VPC(OAPC)-Original Application (Provisional) in Cuttack Bench	479
	VPC(OAPPC)-Original Application Permission Petition in Cuttack	171
	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105 W	VPC(OAS)-Original Application in Sambalpur Bench	184
106 W	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	410

107	WPC(TAC)-Transfer Application in Cuttack Bench	200		
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9		
109	WPC(T)-Temporary Number in Bhubaneswar	35		
110	WP(C)-Writ Petition under Art.226 and 227.	69476		
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